

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00397/2018

Jabalpur, this Friday, the 08th day of March, 2019

HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER

Vijay Balde, aged about 51 years, D/o Late D.V. Balde, Occupation : Chief Cashier, All India Institute of Medical Sciences, Saket Nagar, Bhopal – 462020, R/o Plot E-8/19, Commercial Area, Trilanga, Bhopal - 462039 **-Applicant**

(By Advocate – Shri N.S. Ruprah)

V e r s u s

1. All India Institute of Medical Sciences, Saket Nagar, Bhopal 462020 through its Director.
2. Deputy Director (Administration) All India Institute of Medical Science, Saket Nagar, Bhopal 462020.
3. Union of India through the Secretary, Ministry of Health & Family Welfare, Nirman Bhawan, New Delhi – 110011

-Respondents

(By Advocate – Shri N.K. Mishra)

O R D E R (O R A L)

By Navin Tandon, AM.

Learned counsel for the respondents submits that this case is similar to **Ms. Smita Pathak vs. All India Institute of Medical Sciences & Ors.** (OA No.200/391/2018), which has been dismissed by this Tribunal on 23.01.2019. The only difference is that while Ms. Smita Pathak was given

appointment through AIIMS, Bhopal, whereas the applicant herein has been appointed through outsourced agency.

2. Learned counsel for the applicant fairly submits that this case is covered by **Ms. Smita Pathak** (supra), which has been dismissed by this Tribunal.

3. Since the main issue regarding regularisation of the applicant has already been decided by this Tribunal in the case of **Ms. Smita Pathak** (supra), therefore, this O.A is also dismissed in similar terms. No order as to costs.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member

am/-